

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 216**  
**IB-477/ND/2023**  
**IA-6612/2023, IA-698/2024**

**IN THE MATTER OF:**  
**IndusInd Bank Ltd.**

... **Appellant/Petitioner**

**Versus**

**Feedback Energy Distribution Co. Ltd**

... **Respondent**

**Under Section: 7 of IBC, 2016**

**Order delivered on 20.03.2024**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Appellant :**

**For the Respondent :**

**For the Tripura State Electricity Corp. :** Sr. Adv. Krishnendu Datta, Adv. Nachiketa Joshi,  
Adv. Kanika Singhal, Adv. Gautam Singh

**For the RP :** Adv. Amar Vivek, a/w Adv. Ritika Gaur

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

Due to paucity of time, the matter is re-notified to 22.04.2024.

**(COURT OFFICER)**